

OA 160/03

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission and
hearing.

Bench

MS
13/3/04

For admission and
hearing.

Bench

MS
30/3/04

For admission and
hearing.

Bench

MS
6/4/04

4.03.04

Call on before Single Bench
on 31.03.2004.

Vice-Chairman 19/1

Member 19/1

31.03.2004.

On the prayer of Mr. M.B.K. Rao,
admitted to 07.04.2004.

Vice-Chairman 31/3

7.4.04

Heard. For the reasons
recorded in O.A. 158/03, this
O.A. is dismissed.

Vice-Chairman 7/4